

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10037/2019

SHEO BARAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 10-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms Anjali Dubey, Adv.
Mr. P. N. Ramalingam, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent(State) within two weeks time. Ld. Counsel for the petitioner to give additional spare copy for service on the standing counsel of the respondent in terms of Order LIII Rule 3 of Supreme Court Rules, 2013.

List again on 16.4.2020.

ANIL LAXMAN PANSARE
Registrar